

RBI/2008-09/194

DNBS.PD/ CC.No.130 / 03.05.002 /2008-09

September 24, 2008

Non-Banking Financial Companies (non-deposit taking NBFCs with asset size of Rs 50 crore and above but less than Rs 100 crore)

Dear Sir,

Monitoring Framework for non-deposit taking NBFCs

It has been decided to call for basic information from non-deposit taking NBFCs with asset size of Rs 50 crore and above but less than Rs 100 crore at quarterly intervals. The first such returns for the quarter ended September 2008 may be submitted by first week of December 2008. The quarterly return as at the end of each quarter may be filed online with the Regional Office of the Department of Non-Banking Supervision in whose jurisdiction your company is registered, within a period of one month from the close of the quarter.

2. The data is to be submitted online and the procedure/system for online submission would be conveyed in due course.

Yours faithfully

(P Krishnamurthy)
Chief General Manager In-Charge

Annex

Quarterly Return on important financial parameters of Non- Banking Financial Companies (NBFCs) not accepting/holding public deposits and having asset size of more than Rs 50 crore and above but less than Rs. 100 crore

Quarterly Return as at end of March 31/June 30/September 30/December 31 ____

1.	Name of the Company	
2.	Address of the Registered Office	
		PIN
3.	Phone Nos. Fax No. E-Mail Address	
4.	Status of the company (Please tick):	(i) Public Ltd. (ii) Private Ltd. (iii) Foreign Company (iv) Joint Venture
5.	(A) Nature of business a) Asset Finance Company, b) Loan Company c) Investment Company (B) supplementary information Listed/Unlisted	Indicate whether a, b, c,
6.	Net Owned Fund of the company (as per its latest audited balance sheet as on March 31, ----)	
7.	Profit/Loss for the last three years Year End March 31 , ____ Year End March 31 , ____ Year End March 31 , ____	

Part- A

Position of Assets and Liabilities as at end of quarter _____

(Rs. In lakh)

Liabilities	Amount	Assets	Amount
Capital		Fixed Assets	
Reserves		Loans and Advances	
Borrowings		Investments	
Current liabilities and Provisions		Secured Loans	
Other Liabilities		Other Assets	
Total		Total	

Contingent Liabilities:

- (a) Guarantees
- (b) Interest Rate Swaps
- (c) Other Derivatives/Structured Products
- (d) Others (Please specify)

Part- B

(Rs. In lakh)

<u>I. Sources of funds</u>	<u>Amount</u>
1. Share Capital	
(i) Paid-up equity capital	
(ii) Preference (Convertible & Non-convertible) shares	
2. Reserves and Surplus	
(i) Other Reserves	
(ii) Statutory/Special Reserve (Section 45-IC reserve to be shown separately)	
(iii) Balance of profit and loss account	
3. Secured loans	
(i) Debentures	
(ii) Term loans from	
(a) Banks	
(b) FIs	
(iii) Other loans (specify nature)	
4. Unsecured loans	
(i) Loans from	
(a) Banks	
(b) FIs	
(ii) Commercial paper	
(iii) Debentures not in the nature of public deposit	
(iv) Mutual Funds	
(v) others	

(Rs. in lakh)

II. APPLICATION OF FUNDS	Amount
1.Loans & Advances	
(i) Secured	
Loans and Advances to Corporates	
Loans and Advances to SME	
Loans and Advances to Agriculture	
Loans and advances for Housing	
Loans and advances to Small Road Transport Operators	
Others	
(ii) Unsecured	
Loans and Advances to Corporates	
Loans and Advances to SME	
Loans and Advances to Agriculture	
Loans and advances for Housing	
Loans and advances to Small Road Transport Operators	
Others	
2. Investments	
(i) Government securities and government guaranteed bonds including treasury bills	
(ii) Equity shares	
(iii) Preference shares	
(iv) Debentures and bonds	
(v) Units of mutual funds	
(vi) Others (specify nature)	

Capital Market Exposure (Rs. in lakh)

	Amount
i) Loans/Advances for investments in equity shares (including IPOs and ESOPs), bonds and debentures ,units of equity oriented mutual funds , etc to individuals and corporates.	
ii) Loans and advances against collateral of shares to individuals, Corporates and Stock brokers.	
iii) Separate data for convertible and non-convertible bonds and debentures.	
iv) Investment in listed instruments	
v) Others (specify)	

CERTIFICATE

Certified that the particulars / information furnished in this Return have been verified and found to be correct and complete in all respects.

Signature of Manager / Managing Director /
Authorised Official

Date:

Place: